

इसमें मने कर्मचारी तथा इलेक्ट्रिक गजेट का प्रयोग-प्रलय मूल्य क्या है; और

(ग) भारत की वार्षिक स्थिति को देखते हुए इन शीर्षकों के अन्तर्गत व्यय में किस हद तक कमी की जा सकती है ?

निर्माण, आवास तथा संवरण अंशालय में उपर्युक्त (श्री इफ्ताल सिंह) : (क) मंत्रिमंडलीय मंत्रियों, राज्य-मंत्रियों तथा उपमंत्रियों के द्वारा रहे जाने वाले मकानों के किराये का विवरण तथा पटल पर रख दिया गया है। [पुस्तकालय में रखा गया। देखिये संख्या LT-385/67]

(ख) सूचना एकत्रित की जा रही है तथा सभा पटल पर रख दी जायेगी

ग) मंत्रियों के बेतन तथा भत्ता अधिनियम, 1952 (सेलरीज़ एंड भलाउन्सेज़ अफ मिनिस्टर्स एक्ट, 1952) तथा इसी के अन्तर्गत बनाये गये मंत्रियों के निवास स्थान नियमावली, 1962 (मिनिस्टर्स रेजीडेंसेज़ इरूज़, 19.2) के अनुसार मंत्रियों को निवास स्थान का आवंटन किया जाता है।

#### Orissa's Fourth Plan

376. Shri P. K. Deo:  
Shri K. P. Singh Deo:  
Shri Dharendra Nath:

Will the Minister of Planning be pleased to state:

(a) whether the Government of Orissa have submitted their blue print of the Fourth Five Year Plan;

(b) if so, what are its salient features;

(c) how much is estimated to be spent; and

(d) how the resources are proposed to be raised?

The Minister of Planning (Shri Asoka Mehta). (a) to (d). Yes, Sir. A statement is laid on the Table of the House indicating details of

Fourth Plan outlay of Orissa as agreed to during the discussions held on 14th November, 1966 between the Deputy Chairman, Planning Commission and the State Chief Minister.

For financing the Fourth Plan outlay, the State Government have agreed to find Rs. 150 crores from its own resources and the balance will be Central assistance.

#### STATEMENT

(Rs. lakhs)

	Proposed by State Government	As agreed to after discussion
Agricultural Programme . . . . .	7483	5700
Community Development & Co-operation . . . . .	2267	1500
Irrigation & Flood Control . . . . .	4615	3900
Power . . . . .	7315	6168
Industry & Mining . . . . .	5650	3950
Transport & Communications . . . . .	3030	2900
Social Services . . . . .	8063	5579
Miscellaneous . . . . .	1158	303
Grand Total	39581	30000

#### Survey Undertaken by O.N.G.C. in J&K

377. Shri Inderjit Melhotra: Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether the oil and Natural Gas Commission has undertaken any survey in the State of Jammu and Kashmir;

(b) if so, how long the survey has been going on; and

(c) the result thereof?